89]

Library, see No. L.T.7561/

- (1) A copy of each of the following papers (Hindi and English versions) under sub-section(1) of section 619 A of the Companies Act, 1956:-
  - (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1987-88.
  - (ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library, see No. L.T.7562/89]
- (5) (i) A copy of the Annual Report (Hind) and English versions of the spices Board, Cochin, for the year 1987-88.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the spices Board, Cochin, for the year 1987-88
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library, see No. L.T.7563/89]

12.08 hrs.

### PUBLIC ACCOUNTS COMMITTEE

[English]

## **Hundred and Forty-third Report**

SHRIR. S. SPARROW (Jullundur): Sir, I beg to present the Hundred and Forty-third Report (Hindi and English Versions) of Public Account Committee on Crash Housing Programme for construction of General Pool Accommodation.

12.08 <sup>1</sup>/<sub>2</sub> hrs.

# COMMITTEE ON SUBORDINATE LEGISLATION

[English]

### Twenty-first Report

SHRI ZAINUL BASHER (Ghazipur): Sir, I beg to present the Twenty-first Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.09 hrs

### PUNJAB BUDGET 1989-90

(English)

MR. SPEAKER: Now the House will take up Punjab Budget.

SHRI S.B. CHAVAN...

SHRI R.L.BHATIA: (Amritsar) Sir, I want to make a submission. I want that the Minister should make a statement on the